

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

IA No. 444 of 2016
In
APPEAL NO. 40 OF 2016

Dated: 6th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Jsons Foundary Pvt. Ltd. Appellant (s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant(s) : Ms. Dipali Sheth
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. D.V. Raghu Vamsy for R-1
Mr. Samir Malik for R-2

ORDER

IA No. 444 of 2016
(Appl. for directions)

Learned counsel for Respondent No.2 states that he will be filing reply by tomorrow. He may file the same after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 15.09.2016 after serving copy on the other side.

List the I.A. for hearing on **19.09.2016.**

(I.J. Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson